

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.18**  
**I.A. Nos. 638, 786/2023, 50, 52, 54,**  
**269, 401/2024 & IA (Liq).05/2024**  
**C.P. (IB) No.135/BB/2021**

**IN THE MATTER OF:**

M/s. India Resurgence Arc Pvt. Ltd. ... Petitioner  
Vs.  
M/s. Value Designbuild Pvt. Ltd. ... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 03.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Resolution Professional : ...

**ORDER**

Due to paucity of time, the case is adjourned to **21.08.2024.**

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**